

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 130
201/2016

IN THE MATTER OF:

Skyway ventures Ltd.

... Petitioners/Applicant

SECTION: Under Section 391-394

Order delivered on 16.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Mr. P. Nagesh, Advocate

For the SEBI: Mrs. Neelima Tripathi & Ms. Gunjan Advs

For the ITD: Mr. Shubham Pandey & Mrs. Easha Kadian, Standing Counsel

For the RD: Ms. Sonam Sharma, Company Prosecutor

For the OL: Ms. Swati Koshal, Company Prosecutor

ORDER

We have heard learned counsel for the SEBI at some length, but the arguments still remain inconclusive.

List for further arguments on 28.05.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)